


OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE BUDGAM

ORDER NO: 17

DATED: 6-05-21

In continuation to this Office Order No 15/PDJB dated 27-04-2021, with regard to categorization of emergent nature cases, which shall be taken up for hearing through Virtual Mode, the Succession Petition is also categorized as of emergent nature to the extent of filing and for proclamation through Virtual mode except examin/recording the evidence.

This Order shall remain inforce till 15th Of May 2021.


(Mohammad Ashraf Malik)
Pr. District & Session Judge
Budgam.

No: 97-101/PDJB

Date: 6/5/21

Copy to :

1. Registrar General High Court of J&K, Jammu for information.
2. Principal Secretary to Hon,ble the Chief Justice High Court of J&K, Jammu for information.
3. Secretary to Hon,ble Smt. Justice Sindhu Sharma, Judge High Court of J&K (Administrative Judge District Budgam) for information of her Lordship.
4. President/Secretary Bar Association Budgam for information.
5. System Officer, e-court for uploading the same on District Court website.


Chief Administrative Officer